

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 858
(To be answered on the 21st November 2019)

AIRPORTS UNDER UDAN SCHEME IN UTTAR PRADESH

858. SHRIMATI KESHARI DEVI PATEL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of airports in Uttar Pradesh connected and yet to be connected under UDAN scheme, as on date;
- (b) whether there is any plan to operate flight from Prayagraj to Delhi in the morning under UDAN scheme or any other scheme and if so, the time by which the said flight is likely to be operated;
- (c) whether air fare has been fixed for passengers under UDAN scheme and if so, the details thereof; and
- (d) whether the Government has fixed any target under UDAN scheme and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a): Three airports of Uttar Pradesh have been connected under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik). Thirteen airports of Uttar Pradesh are yet to be connected under RCS - UDAN.
- (b): Currently route between Delhi and Prayagraj is Non-RCS route and therefore, does not come under the purview of RCS - UDAN. However, airlines can operate commercial flights on any routes including Delhi and Prayagraj based on their due diligence keeping in view the traffic and commercial viability.
- (c) : Government of India has targeted an indicative airfare of Rs 2500 per passenger approximately, indexed to inflation, for an RCS seat for a distance of 500 kms to 600 kms on RCS - UDAN routes (equivalent to about one hour of flight) with fixed wing aircraft. Under the Scheme, an airfare cap has been kept for an RCS seat only. The primary objective of RCS is to facilitate/stimulate regional air connectivity by making it affordable.
- (d): UDAN is a demand driven scheme and the Implementing Agency would be awarding the routes periodically based on the transparent bidding process during the currency of the scheme i.e 10 years from 2016-17.
